

**Annex III  
Reporting Formats**

**Form DAD 389**

**Name of the Bank** \_\_\_\_\_

**Statement showing the Export Credit Refinance Limit for the fortnight ended** \_\_\_\_\_

**PART - A**

(Rs. in lakh)

- |    |  |       |
|----|--|-------|
| 1. | Outstanding Export Credit (as redefined) as on @ *       | _____ |
| 2. | Export Credit Refinance Limit (15 percent of item no. 1) | _____ |

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\* Outstanding Export Credit for the purpose of working out refinance limits will be aggregate export outstanding export credit **minus** Pre-shipment Credit in Foreign Currency (PCFC), Export bills discounted/rediscounted under the scheme of 'Rediscounting of Export Bills Abroad', Overdue Rupee Export Credit not eligible for refinance but **including** Export bills rediscounted with other banks/Exim Bank / Financial Institutions, Export Credit against which refinance has been obtained from NABARD/Exim Bank.

@ Export Credit outstanding as on the last Friday of the second preceding reporting fortnight.

**PART - B**

**Aggregate Export Credit Outstanding as on @**

(Rs. in lakh)

- |    |  |       |
|----|--|-------|
| 1. | Aggregate Export Credit Outstanding _____  |       |
|    | of which -   |       |
|    | (i) Export bills rediscounted with other banks/Exim Bank / Financial Institutions                                | _____ |
|    | (ii) Export Credit against which refinance has been obtained from NABARD/Exim Bank                               | _____ |
|    | (iii) Pre-shipment Credit in Foreign Currency (PCFC)   | _____ |
|    | (iv) Export bills discounted/rediscounted under the scheme of 'Rediscounting of Export Bills Abroad'             | _____ |
|    | (v) Overdue Rupee Export Credit  | _____ |
|    | (vi) Export Credit not accounted for above ( i to v) and not eligible for refinance*                             | _____ |
| 2. | Outstanding export credit eligible for refinance<br>Item 1 <b>minus</b> {(i) + (ii) + (iii) + (iv) + (v) + (vi)} | _____ |
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**PART - C**

**Export Credit Outstanding as on @**

(Rs. in lakh)

- |    |  |       |
|----|--|-------|
| 1. | Pre-shipment Rupee Export Credit **    |       |
|    | (i) Upto 180 days                      |       |
|    | (ii) Beyond 180 days and upto 270 days | _____ |
|    | Total ( i + ii)                        |       |
| 2. | Post-shipment Rupee Export Credit **   | _____ |
|    | (iii) Upto 180 days                    |       |
|    | (iv) Beyond 180 days and upto 270 days |       |
|    | Total ( i + ii)                        |       |
| 3. | Total Rupee Export Credit (1 + 2)      | _____ |

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@ Aggregate Export Credit outstanding as on the last Friday of the second preceding reporting fortnight.

\* e.g., in case packing credit is sanctioned for more than 180 days, for the period upto 180 days, the outstandings should be shown against item 2 for the periods beyond 180 days, the outstandings should be shown against item 1(vi).

\*\* Including overdues.